

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 13th January, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 164/2014(CZ)	Govin Ram Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
2.	Original Application 165/2014 (CZ)	Dinesh kumar Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
3.	Original Application 166 /2014 (CZ)	Ram Gopal Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
4.	Original Application 167 /2014 (CZ)	Jeevraj Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
5.	Original Application 168 /2014 (CZ)	Chhotu das Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
6.	Original Application 169 /2014 (CZ)	Bhag Chand Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
7.	Original Application 170 /2014 (CZ)	Soji Ram Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
8.	Original Application 171/2014 (CZ)	Shyam Lal Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
9.	Original Application 172 /2014 (CZ)	Sharif Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
10.	Original Application 173 /2014 (CZ)	Raj kishore Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
FOR HEARING				
11.	Original Application No. 161/2014	Sharad Singh Kumre Vs. Maulana Azad National Institute of Technology, Manit Campus, Bhopal	Mr. R.K. Sengar , Adv. for Petitioner Mr. Harivallabh Sharma Adv. Mr. Vivek Choudhary, Adv. For R-4 Mr. Vishal Bhardwaj, for R-1 Mr. Sachin K. Verma, for R-2	

12.	Original Application No. 308/2014 (CZ) (M.A.No.680/14)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv.	
13.	Original Application No.05/14	Dr. Subhash C.Pandey Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for R-4 & 5 Mr. Purushendra Kaurav, Adv. R-6&9 Mr. Sachin K. Verma, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-7 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv.	
14.	Original Application No. 162/2014	Dr. Subhash C Pandey Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey, Adv. Mr. Shivendu joshi Adv.	
15.	Original Application No. 01/2013 (M.A.No.678,679 /14)	Centre For Environment Vs. State of M.P.& 6 Ors.	Mr. Sachin K. Verma, Adv. for R-1,3,5 Mr. Deepesh Joshi, Adv. for R-2 Ms. Parul Bhadoria Adv.for R-4 for Mr. Purushendra Kaura Adv. Mr Om Shankar Shrivastava Adv. for R-6 Mr. Suman Mandal Adv. for R-7 Mr. R.S. Kori, Zonal Officer	
For compliance				
16.	Original Application No. 28/2014	Neeraj Chourasiya Vs. State of M.P.& 4 Ors.	Mr. Vijay Shahani Adv. for Petitioner Mr. Ramesh Saboo- for R-6 Mr. Sandeep Singh, Adv. Mr. Om Shanker Shrivastava Adv. For R-5	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in